ANNEXURE-II

$\frac{\text{MONTHLY STATEMENT OF CASES}}{\text{HIGH COURT OF MEGHALAYA}}$

Name of the State/UT	(Opening Ba	pening Balance		Institution during the month			Disposal Cases during the month			Closing balance at the end of the month			% Increase or decrease in pendency vis a vis previous month						Pendency of cases which are more than five years old at the end of the month		
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	
of Meghalaya	770	108	878	38	19	57	45	11	56	763	116	879	-0.91%	7.41%	0.11%	1	0	1	88	2	90	

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	